

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.03.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1624 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Indrajit Mukherjee, Liquidator of DSK Motors PVT Ltd. & Anr. Vs. Deputy Director Directorate of Enforcement, Mumbai Zonal Office II	Ashish Verma

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